

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 102 of 2014

Dated : 24th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Tamil Nadu Generation and Distribution
Corporation Ltd.**

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. S. Vallinayagam

Counsel for the Respondent(s) :

**Ms. Swagatika Sahoo
Ms. Anushree Bardhan**

ORDER

It is represented that the issue involved in this Appeal has been challenged in another Appeal No 86 of 2014, which had already been admitted.

Therefore, Admit. Issue notice. Ms. Swagatika Sahoo, the learned counsel takes notice on behalf of Respondent Nos. 3 & 4. Notice be issued to the other Respondents returnable on 09.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **09.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson